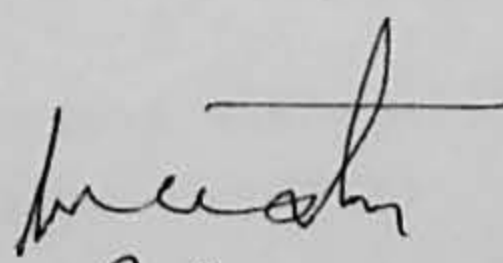


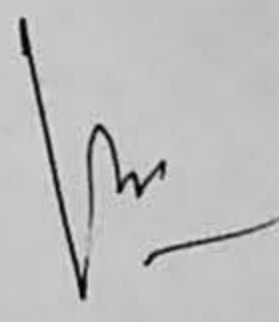
OP-906/80

4-10-2007

Hon. Mr. Justice Khem Karan, V.C.
Hon. Mr. P.R. Chatterji, A.M.

It appears that on the death of previous counsel Late Sri R.D. Agarwal Counsel for the applicant, notices were sent to the applicant in March, 2007 asking him to engage some other counsel. The applicant has not come to engage any other counsel as per records nor he is present today so the OA is dismissed for non-prosecution.


A.M.


V.C.

